

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**RP No.18 of 2015 in IA No.251 of 2015 IN IA No.187 of 2015 IN
APPEAL No.21 of 2014**

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Indian Wind Energy Association & Anr. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Ms. Meghana Aggarwal
Ms. Rumita

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.8 & 9

ORDER

Issue notice to the Respondents returnable on 30.09.2015.

Dasti in addition is permitted.

List the matter on **30.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/H CJ